

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NOS. 285, 286 & 287 OF 2014

Dated: 14th July, 2015

APPEAL NO. 285 OF 2014

In the matter of

M/s. E.I.D. Parry (India) Ltd.

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

...Appellant(s)

....Respondent(s)

APPEAL NO. 286 OF 2014

In the matter of

M/s. Ganpati Sugar Industries Ltd.

Versus

**Andhra Pradesh Electricity Regulatory Commission
& Ors.**

...Appellant(s)

....Respondent(s)

APPEAL NO. 287 OF 2014

In the matter of

M/s. The Jeypore Sugar Co. Ltd.

Versus

**Andhra Pradesh Electricity Regulatory Commission
& Ors.**

...Appellant(s)

....Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list
the matter on **01.09.2015**.

COURT MASTER